

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:932
ANSWERED ON:08.12.2003
MUMBAI-SHANGHAI FLIGHT
DHANI RAM SHANDIL

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government have signed an agreement with China in October 2003 to introduce Air India flight service from Mumbai to Shanghai in order to strengthen the trade and tourist relations;
- (b) if so, the terms and conditions fixed in this regard;
- (c) the details of the benefits likely to be derived therefrom;
- (d) the number of flights likely to be operated monthly; and
- (e) by when they are likely to become operational?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a), (b), (c), (d) and (e): Although no agreement with China was signed in October, 2003, the existing air services arrangements between India and China, arrived at in 1997, provides that designated airlines of both sides can operate two services each per week in each direction. China Eastern Airlines is presently operating twice weekly services to Delhi. Air India will also commence operations to Shanghai effective 11 December, 2003, with twice weekly services. With this, connectivity between the two countries would further improve.